NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/03/2017 AT 10.30 AM

PRESENT: SHRI, K. ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TP (HC)/CAA/45/17

NAME OF THE TRANSFEROR

: CHEMFAB ALKALIS LTD

NAME OF THE TRANSFERRE

: TEAMECH CHLORATES LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RH Arrindh Pandian

Sr. Plavocate.

For Pawan Shabakh.
Abishiek Ramon.
C.P. Swana.

ORDER

Heard the counsel representing the applicant company. Order is reserved.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)